

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 590/98

Tuesday the 2nd day of June 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

1. V.R.Raveendran Nair
S/o K.N.Achutan Pillai (Late)
Senior Telephone Supervisor
Telephone Exchange, Alwaye
R/o Kochupurackal, Punnorcode,
Pazhamathottam P.O. 683 565.
2. T.J.Varghese
S/o T.V.John
Senior Telephone Supervisor
Trunk Exchange, Ernakulam
Thavalachalil, Meempara P.O. 682 308. ...Applicants.

(By advocate Mr M.R.Rajendran Nair)

Versus

1. The Deputy General Manager
Telecom Kerala Circle
Thiruvananthapuram.
2. The General Manager
Telecom District
Ernakulam
3. The Chairman, Telecom Commission
New Delhi. ...Respondents.

(By advocate Mr Mathews J Nedumpara)

Application having been heard on 2nd June 1998,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicants who are senior telephone supervisors
have filed this application for a declaration that they
are entitled to be considered for promotion to Grade-IV
at least with effect from the date of promotion of their
immediate juniors and for a direction to respondents to
consider them for promotion to the cadre of Chief Telephone
Supervisors (Grade-IV) at least w.e.f. the date of promotion
of their immediate juniors with all consequential benefits.

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2. When the application came up for hearing today, learned counsel for respondents stated that as the representations submitted by the applicants at Annexure A-3 & A-4 are pending, the application may be disposed of with appropriate directions to the second respondent for disposal of those representations. Learned counsel for applicants submitted that the applicants would be satisfied if such a direction is given.

3. In the light of what is stated above, application is disposed of directing the second respondent to consider the representations submitted by applicants 1 & 2 at Annexure A3 & A-4 respectively, and to give them appropriate orders within a period of 2 months from the date of receipt of a copy of this order. No order as to costs.

Dated 2nd June 1998

~~(S.K.GHOSAL)~~
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

aa.

List of Annexures

1. Annexure-A3: The representation dated 6.3.'98 submitted by the 1st applicant to the 2nd respondent.
2. Annexure-A4: The representation dated 10.6.'97 submitted by the applicant to the 2nd respondent.

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